

Court No. - 39

Case :- WRIT - A No. - 9055 of 2024

Petitioner :- Shravan Pandey

Respondent :- State Of Up And 2 Others

Counsel for Petitioner :- Dhananjai Rai, Vibhu Rai

Counsel for Respondent :- C.S.C., M.N. Singh, Nisheeth Yadav

Hon'ble Saumitra Dayal Singh, J.

Hon'ble Donadi Ramesh, J.

1. Shri Shashwat Anand, has filed appearance on behalf of the petitioner. Shri Vibhu Rai, learned counsel for the petitioner has withdrawn from the proceedings.
2. Supplementary affidavit filed by the petitioner and compliance affidavit filed by the Chairman, U.P. Public Service Commission, are taken on record.
3. In view of the supplementary affidavit filed, Shri Nisheeth Yadav, learned counsel for the UPPSC prays for and is granted three days' time to file reply to the supplementary affidavit.
4. Until further orders of this Court, parties are restrained from publishing any part of the affidavit exchanged pertaining to the award of marks by the Commission. Also, for that purpose, office may not issue certified or other copy of the facts disclosed in the compliance affidavit filed by the Chairman, U.P. Public Service Commission. Any party flouting the orders will be dealt with accordingly.
5. Put up as fresh on 19.07.2024 showing the name of Sri Shashwat Anand as counsel for the petitioner in place of Shri Vibhu Rai.
6. Answer books of the petitioner produced today in sealed cover may be produced by Shri Nisheeth Yadav, learned counsel for the UPPSC on the next date fixed.

Order Date :- 8.7.2024

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(Donadi Ramesh, J.)

(S.D. Singh, J.)